



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक/ Dated: 4th December 2023

ORDER

Hon'ble President is on an official tour from 05.12.2023 (afternoon) to 09.12.2023.

There shall be Special Bench on 06.12.2023 & 07.12.2023 to attend to the matters listed before Hon'ble Justice Ramalingam Sudhakar, President and Hon'ble Shri Avinash Kumar Srivastava, Member (Technical). The Bench shall comprise of:

Special Bench at NCLT, New Delhi- Court No. I (Principal Bench)

1. Hon'ble Member (J) Shri Ashok Kumar Bhardwaj
2. Hon'ble Member (T) Shri Avinash Kumar Srivastava

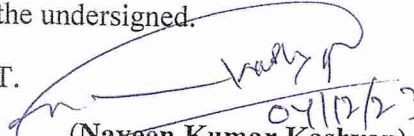
Hon'ble Member (J) Shri Ashok Kumar Bhardwaj shall first take up the matters of the Special Bench (Principal Bench) and then attend to matters of own Division Bench (NCLT New Delhi Court No. II).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

The matters listed before Principal Bench for 08.12.2023 will be heard through Video Conference.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)

Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.